

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5122
ANSWERED ON:10.12.2010
LOANS UNDER PMRY
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of FINANCE be pleased to state:

- (a) the details of the loan disbursed by the scheduled commercial banks under Pradhan Mantri Rozgar Yojana (PMRY) during the last three years and the current financial year. State-wise including Gujarat and Bank-wise;
- (b) whether the Government has received complaints regarding irregularities in disbursement of such loans during the said period;
- (c) if so, the details thereof; and
- (d) the remedial measures taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMONARAIN MEENA)

(a) to (d) : The Pradhan Mantri Rozgar Yojana (PMRY) has been discontinued with effect from 2008-09 and merged with Rural Employment Generation Programme (REGP), by the Ministry of Micro, Small and Medium Enterprises (MSME). The new programme formulated is called Prime Minister's Employment Generation Programme (PMEGP), with effect from 1st April, 2008. Khadi and Village Industries Commission (KVIC), a statutory body under the Ministry of MSME, is the national level nodal agency for implementation of PMEGP.

However, as reported by Reserve Bank of India, State-wise, including Gujarat, and Bank-wise details, of loans disbursed by Scheduled Commercial Banks under PMRY during 2005-06, 2006-07 and 2007-08 are given in Annexure-I and H, respectively.

Ministry of MSME has reported that the complaints received from beneficiaries were taken up with the concerned banks for redressal.